

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No.605  
IB-172/ND/2022**

**IN THE MATTER OF:**

**M/s. Maruti Bitumen Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. C.P. Arora Engineers Contractors Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 19.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor**

**For the Respondent/Corporate Debtor**

**:Adv Anil Agarwalla  
:Advocate Amarjot Kaur,  
proxy counsel**

**ORDER**

**IA/4424/2022**

List this matter on **09.02.2023**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)**